

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/216/9/2023
NAME OF THE COMPANY	Valmar Projects LLP
NAME OF THE PETITIONER(S)	Isthara Parks Pvt Ltd
NAME OF THE RESPONDENT(S)	Valmar Projects LLP
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Dr. Pundla Bhaskara Mohan along with Mr. PSDS Kaarthik for the Operational Creditor.
Ld. Counsel Mr. Sai Sanjay Suraneni for the Corporate Debtor.

At the request of the Counsel for the Corporate Debtor, **matter is adjourned to 14.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)